

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

IA(I.B.C)/1289(CH)2024

And

CP (IB) No. 9/Chd/Pb/2020

IN THE MATTER OF:

Punjab National Bank

... **Petitioner- Financial Creditor**

Versus

Mukesh Udyog Limited

... **Respondent-Corporate Debtor**

Under Section: 7, IBC 2016

Rule: 11 of NCLT Rules, 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.08.2024.

Sd/-

Court Officer

03.07.2024

Atiqur Rehman